

13.07 hrs.

*The Lok Sabha then adjourned for Lunch till  
Fourteen of the Clock.*

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14.12 hrs.

*[English]*

*The Lok Sabha re-assembled after Lunch at twelve  
minutes past Fourteen of the Clock.*

*[MR. DEPUTY-SPEAKER in the Chair]*

**MOTION RE: FIFTH REPORT OF THE  
COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

MR. DEPUTY-SPEAKER : The House will not take up Private Members' Business.

SHRIMATI SHEELA GAUTAM (Aligarh) : Sir, I beg to move :

"That this house do agree with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February, 1997."

MR. DEPUTY-SPEAKER : Motion moved :

"That this house do agree with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February, 1997."

DR. T. SUBBARAMI REDDY (Visakhapatnam) : Sir, I object to it. Item No. 8, 'Compulsory Voting Bill' has been kept under Category B. I do not accept this recommendation of the Committee...*(Interruptions)*

MR. DEPUTY-SPEAKER : It is item No. 8, 'Compulsory Voting Bill'.

MR. DEPUTY-SPEAKER : What objection do you have?

DR. T. SUBBARAMI REDDY : The Compulsory Voting Bill has been kept under Category B. I want it to be put under Category A. This should be reconsidered.

MR. DEPUTY-SPEAKER : You give it in writing. The Committee will examine it again.

DR. T. SUBBARAMI REDDY : I will give it in writing.

MR. DEPUTY-SPEAKER : The question is :

"That this house do agree with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February, 1997."

*The motion was adopted.*

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14.15 hrs.

**RESOLUTION RE : ILLEGAL IMMIGRANTS  
Contd.**

*[English]*

MR. DEPUTY SPEAKER : Now, we will take up further discussion on the Resolution moved by Shri Jagatvir Singh Drona. The time allotted is two hours. Shri Jagat Vir Singh Drona may speak now.

*[Translation]*

SHRI JAGAT VIR SINGH DRONA (Kanpur) : Mr. Deputy Speaker, Sir, during the last session a resolution was moved on 13th December, 1996 which reads that this House expresses grave concern over the infiltration taking place in this country since 1975 and recommends that steps should be taken to identify and deport all these unauthorised immigrants.

Sir, it is an issue of national importance which has not yet been considered seriously by any political party ruling at the centre due to frivolous partisan considerations. We have very long stretch of borders. There is every possibility of infiltration across the Punjab border, Rajasthan border, U.P. border, Indo-Bangla Dsh border in the east or across any other border. It is true that all the countries are confronted with this problem but their Governments and people are alert to see that such infiltrators do not succeed in settling down in their countries and they are identified and deported. But this problem is increasing day-by-day in our country. At present annually about two lakh foreigners infiltrate our country or settle down here. They are issued ration cards and enlisted as voters. They put our country in crisis and reduce opportunities of employment for our own people and also pose a threat to the security of nation and peace and tranquility of our society.

Though Pakistanis are also infiltrating our country, but this problem has assumed alarming proportions due to illegal migration of people from Bangladesh which is continuing since 1975. These people include Hindus as well as Muslims. Prior to the partition there was majority of Hindus. Bangladesh was declared a Islamic State and an amendment was made in the country's Enemies Property Act whereby the incidents of property acquisition, molestation, rape, forced religion conversion started taking place landing them into various serious and fatal problems due to which they were forced to flee some other places for their safety and in the process they could not find any other place as much safe as India. These people can not be compared with others. They have crossed over to our territory in search of a job to earn their livelihood. They are intruding into our country in a planned way and disturbing the demographic balance in the border areas.

Mr. Deputy Speaker, Sir, though Government's datas are silent over this figure but on many occasions people